

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 05/08/2019 (MONDAY)**

S.No.	File No.	Case Particulars	Purpose
1	671 (For review of order dated 22-04-2019, File No. 605)	Kishore Singh and two others	Arguments
2	672 (For review of order dated 22-04-2019, File No. 606)	Kishore Singh and four others	Arguments
3	673	Shri Rajendra Vyas and Ashesh Calla	Notices to CBI & PACL Ltd

*for uploaded
Rajendra Vyas
9/1/19*